

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

DY No.1402 of 2019
ORIGINAL APPLICATION No.210/00008/2020
Dated this Thursday, the 02nd day of January, 2020

CORAM: R.VIJAYKUMAR, MEMBER (A)
R.N. SINGH, MEMBER (J)

Shri Tanaji Hindurao Patil, Aged Adult, Occ. Service,
R/at 86, Jagadale Lane, Bastavade, Tal. Kagal, Dist. Kolhapur.
Address for Service of Notice: Shri Gajanan M. Savagave, Advocate
Having office at 3rd Floor, Cooper Building,
106, Nagindas Master Road, Fort, Mumbai 400 023. *Applicant*
(None)

VERSUS

1. The Union of India, Through Secretary,
Ministry of Water Resources, Shramshakti Bhavan,
New Delhi Pin Code 110 001.
2. The Central Water Commission, Represented by its Chairman,
Seva Bhavan, R.K.Puram, New Delhi Pin Code 110 022.
3. The Chief Engineer, Krishnan Godavari Section,
Central Water Commission, Hyderabad 500 004.
4. The Superintending Engineer, Krishnan Co-ordination Section,
Central Water Commission, Hyderabad 500 004.
5. The Executive Engineer, Upper Krishna Division,
National Water Academic Complex, 2nd Floor,
P.O. Khadakwasla R.S., Pune 411 024. *Respondents*

ORDER (Oral)

Per : R.Vijaykumar, Member (A)

This application has been filed on 09.10.2019 and objections were recorded by the Registry but have not been removed despite notice placed on the Notice Board and information about consideration of this matter today was sent by e-mail to the

learned counsel for the applicant yesterday i.e. on 01.01.2020 as Registry was unable to contact the applicant or the learned counsel for the applicant even by phone or whats-app.

2. Nobody appears for the applicant today.

3. In the circumstances, the present OA is dismissed in default for non-prosecution.

(R.N. Singh)
Member (Judicial)

(R.Vijaykumar)
Member (Administrative)

kmg*

JD
03/01/20